

R.O.C.No.72073-A/2022-B2



**DISTRICT JUDGE,
TRANSFER & POSTING**

NOTIFICATION No. 134 / 2022

The Government in G.O.(Ms).No.547, Home (Courts-II) Department, dated 01.12.2021, have issued orders for the constitution of a **Commercial Court in the cadre of District Judge at Salem**, to deal with commercial disputes.

Thiru.M.Thandavan, Special District Judge, Special District Court to deal with MCOP Cases, Salem, who has been appointed as **Judge, Commercial Court (District Judge), Salem**, in the newly sanctioned Court vide G.O.(D).No.922, Home (Courts-II) Department, dated 01.07.2022, is posted as such in the said newly sanctioned Court.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 01.07.2022**

**Sd/- P.DHANABAL,
REGISTRAR GENERAL**

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